

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CA(CAA) No.470/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company	Sattva Developers Pvt.Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mrs. Manju Bhuteria, Advocate Petitioner

2) Mr. N. Gurumurthy, FCA "

*[Signature]*  
30/11/2017

**ORDER**

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.

*[Signature]*  
(Jinan K.R.)  
Member (J)

*[Signature]*  
(V.P.Singh)  
Member (J)